

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**

**COURT III**

13. C.P.(IB)-281(MB)/2022

CORAM: SHRI H. V. SUBBA RAO, MEMBER (J)  
SMT ANURADHA SANJAY BHATIA, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **15.11.2022**

NAME OF THE PARTIES: ICICI HOME FINANCE COMPANY LIMITED

Vs.

DSK GLOBAL EDUCATION AND RESEARCH LIMITED

SECTION 7 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

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**ORDER**

None appeared for the Petitioner. Corporate Debtor was already set ex-parte.  
List this matter on **01.12.2022** for appearance of the Petitioner/dismissal of  
the Company Petition.

Sd/-  
ANURADHA SANJAY BHATIA  
Member (Technical)  
*--Rajeev--*

Sd/-  
H. V. SUBBA RAO  
Member (Judicial)